

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.11.2021 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 632 of 2021	Jugal Kishore Parihar Vs. Rajhans Industries Pvt. Ltd. Through Interim Resolution Professional & Anr.	Abhishek Anand	Prashant Agrawal-R1 Ankit Sareen-R2

For Directions

2.	Comp. App. (AT) (Ins) No. 1441 of 2019	Moolsons Holding Pvt Ltd. Vs. Zenal Construction Pvt Ltd.	Misha	Sameer Kumar
3.	Comp. App. (AT) (Ins) No. 239 of 2020	ETA Engineering Pvt. Ltd. Vs. Alliance Mall Developers Co. Pvt. Ltd.	Gautam Dutta	
4.	Comp. App. (AT) (Ins) No. 245 of 2020	ICICI Bank Ltd. Vs. Subham Capital Pvt Ltd & Ors.	Charu Bansal	
5.	Comp. App. (AT) (Ins) No. 246 of 2020	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
6.	Comp. App. (AT) (Ins) No. 247 of 2020	Rajendra Mulchand Varma & Ors. Vs. Aurangabad Gymkhana Club Pvt Ltd & Ors.	Gaurav Agrawal	Yash Anand
7.	Comp. App. (AT) (Ins) No.253 of 2020	Avadhraj Energy Pvt. Ltd. Vs. Chemtrols Industries Pvt. Ltd.	Gaurav Kumar	Atanu Mukherjee-R1
8.	Comp. App. (AT) (Ins) No. 263 of 2020	Jay Ganesh Plating Works. Vs. Carline Pressings Pvt. Ltd.	Pratiksha Sharma	
9.	Comp. App. (AT) (Ins) No. 275 of 2020	Divyesh Nanjibhai Rangani Vs. Jai Corp Ltd. & Ors.	Rakesh Kumar	

10.	Comp. App. (AT) (Ins) No. 325 of 2020	Raychem RPG Pvt. Ltd. Vs. Anwasha Engineering & Projects Ltd.	Sneha Kumar Kar	
11.	Comp. App. (AT) (Ins) No. 329 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Sunil Kumar Agarwal Resolution Professional, Digjam Ltd.	Bishwajit Dubey	
12.	Comp. App. (AT) (Ins) No. 352 of 2020	Utsav Securities Pvt Ltd. Vs. Timeline Buildcon Pvt Ltd.	Reema Jain	
13.	Comp. App. (AT) (Ins) No. 353 of 2020	Akhilesh Kulshrestha Vs. Saab India Technologies Pvt Ltd.	Vishal Ganda	Vatsala Kumari
14.	Comp. App. (AT) (Ins) No. 359 of 2020	Rajendra Mulchand Verma & Ors. Vs. K. L. J. Resources Ltd. & Anr.	Gaurav Agrawal	Yash Anand
15.	Comp. App. (AT) (Ins) No. 368 of 2020	Rappid Valves (India) Pvt. Ltd. Vs. Inventys Research Company Pvt Ltd.	Anando Mukherjee	
16.	Comp. App. (AT) (Ins) No. 680 of 2021	Swati Bhatnagar Vs. Committee of Creditors of Mothers Pride Dairy India Private Limited & Anr.	Amarjeet Singh	Hina Akash Singhal R.K.Gupta-R2/RP

For Admission (Fresh Case)

17.	Comp. App. (AT) (Ins) No. 860 of 2021 (With Defects)	Dilip Ramchandra Mohite Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Anuj Tiwari	Somit Singh Smiti Tewari Ankita Singhania-R1
18.	Comp. App. (AT) (Ins) No. 899 of 2021	Bharat Bhushan Kumar Vs. Spaze Towers Pvt. Ltd. & Ors.	Geetika Sharma	

For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	G.P. Madaan Aditya Madaan-R1 Sumit Sharma
20.	Comp. App. (AT) (Ins) No. 719 of 2021	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	

21.	Comp. App. (AT) (Ins) No. 830 of 2021	Sucha Singh Vs. Heligo Charter Pvt. Ltd & Anr.	Anupam Singh	Prachi Johri Zain A. Khan Aurag Singh-R1 Navneet Kr. Jain-R2 Amit Sharma-IRP
22.	Comp. App. (AT) (Ins) No. 845 of 2021	Ramkrishna Forgings Ltd. Vs. Ravindra Loonkar Resolution Professional of ACIL Ltd. & Anr.	Raveena	Sumant Batra Anisha Mahajan Ashly Cherian
23.	Comp. App. (AT) No. 33 of 2021	Jatinder Singh & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana	CS Souarabh Gupta	Gopal Singh Parth Semwal
24.	Comp. App. (AT) No. 97 of 2021 & I.A. No.1793 of 2021	Internex Poly Pvt Ltd. (Formerly Known as Shubhnil Yarns Pvt. Ltd.) Vs. Gangotri Infrastructure Pvt. Ltd.	Satyan S. Israni	

For Hearing

25.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	Krishanraj thakur Susmita Mahala
26.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Vijendra Kumar Jain Udita Singh-R2
27.	Comp. App. (AT) (Ins) No. 332 of 2020	Hindustan Petroleum Corporation Ltd. & Anr. Vs. S.S. Engineers & Anr.	T. Sundar Ramanathan	Debaleena Ganguly Tutul Das (Singh) Aman Singh
28.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder
29.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel & Ors.	Natasha Dhuman	Varsha Banerjee-R1 to R12 Milan Singh Negi-R15 Atul Sharma-R16
30.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	Varun Sharma-R1 to R6 Ranbir Singh

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By order of Hon'ble Chairperson

-sd/-
Registrar